

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/020/00143/2014  
Date of Order : 20-11-2019

Between :

B.GURUNADHA RAO S/o RAMULU,  
Aged about 63 years, Occ : SPO (Rsetired),  
R/o H.No.815, Rajiv Nagar Colony,  
Vijaya Nagaram Town, Vijaya Nagaram District,  
ANDHRA PRADES – 535 002. ....Applicant

And

Union of India, Represented by its,

1. The Director General,  
Department of Posts-India,  
Dak Bhavan, New Delhi – 110 001.
  
2. The Chief Post Master General,  
A.P. Circle, Department of Posts-India,  
Dak Sadan, Abids, Hyderabad-500 001.
  
3. The Director of Postal Accounts,  
Andhra Pradesh Circle, Department of Posts-India,  
Dak Sadan, Abids, Hyderabad-500 001. ....Respondents

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Counsel for the Applicant : Mr. S.Bhagaiah

Counsel for the Respondents : Mr.Paravastu Krishna

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OA/020/00143/2014

CORAM :

THE HON'BLE MR.S.N.TERDAL : JUDICIAL MEMBER

THE HON'BLE MRS.NAINI JAYASEELAN: ADMINISTRATIVE MEMBER



(Oral Order per Hon'ble Mr.S.N.Terdal,Judicial Member)

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None for the applicant. On 30.05.2016 as well as on 18.11.2019 also no one was present for the applicant. Hence the Original Application is dismissed for non-prosecution.

2. No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

(S.N.TERDAL)  
JUDICIAL MEMBER

Dated : 20<sup>th</sup> November, 2019.  
Dictated in Open Court.

vi.

